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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 04.07.2018.

PRESENT: 1.Hon'ble member (J) Shri Rajeswara Rao vittanala,
2.Hon'ble member (T) Dr. Ashok Kumar Mishra

CP/CA No	Purpose	Section	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP 253/16, TP 104/17	For reporting of settlement	Sec 433 of CA 1956	Fedex Express Transportation & Supply Chain Services(India) Pvt. Ltd	India Law	Mindlogicx Infratec Ltd.	Law Square

SL. NO. NAME (IN CAPITAL) & PHONE NUMBER REPRESENTATION TO WHOM SIGNATURE

21 ABHISHEK-P.N
9980606027

Respondents

SUJA SURENDRAN
9992955215

PETITIONER

ORDER

Heard Ms.Suja Surendran, learned counsel for the Petitioner and Shri Abhishek P.N., learned counsel for the Respondents. Post the case on 10.07.2018. RP is directed to be present on the next date of listing.

Member(T)

Member(J)